

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:7038  
ANSWERED ON:08.05.2015  
SLAUGHTER HOUSES  
Bhaleram Shri Dharambir

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of slaughter houses registered with the Food Safety Standard Authority of India at present, State/UTwise;
- (b) the steps taken/being taken to ensure all the slaughter houses get registered and no unregistered slaughter house remains functional in the country; and
- (c) the steps proposed to be taken by the Government to ensure the working of slaughter houses as per the Food Safety Regulations?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a): Work relating to registration is handled by the States. The Food Safety and Standards Authority of India (FSSAI) issues licences when these fall in its domain. State-wise details regarding number of licenses issued by FSSAI to slaughter houses are indicated in the Annexure.

(b) & (c): The Government has, with a view to ensure that all slaughter houses operate with valid licences taken up the matter with the Chief Secretaries and Secretaries of Urban Local Bodies of the States/Union Territories and other concerned authorities inviting their attention to the legal provisions in this behalf. The need for effective regulation of slaughter houses was also taken up as an agenda item in the last meeting of the Central Advisory Committee comprising the Food Safety Commissioners of States. Attention of the State/ UT Governments has also been invited to the species of animals which are permissible for slaughtering as per sub regulation 2.5.1 of Food Safety and Standards (Food Products Standards & Food Additives) Regulations, 2011 as under viz: 1) Ovines, 2) Caprines, 3) Suillines, 4) Bovines, 5) And includes poultry & fish. Regular surveillance, monitoring and inspection are undertaken by States/UT Governments under FSS Act, 2006 to check compliance of the related rules and regulations.